

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/147/2017

NAME OF THE PETITIONER

: AKM TRAVEL NETWORK PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1.

B. Sarath babo Adocate P.M. VATSACA 2

Representation of Respondent B. godon

Rol Chesia

Coursel by Applicant P. M. Valialis

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to make an amendment in the Application. Put up on 22.12.2017 at 10.30 A.M.

> -501 MEMBER (JUDICIAL)

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